

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-I**

**Item 61**

**Company Appeal No. 02/Chd/Pb/2018  
Under Section 59, CA 2013**

**In the matter of:-**

Lajjya Steels Ltd.

...Petitioner

Vs.

Allied Recycling Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up today, hence  
the matter adjourned to 08.12.2023.

Sd/-  
Court Officer

November 08, 2023  
*PKA*